GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO.2694 TO BE ANSWERED ON 01.12.2016

Promotion of e-Sports

2694. SHRIMATI KIRRON KHER: SHRI ASHWINI KUMAR CHOUBEY:

Will the Minister of YOUTH AFFAIRS AND SPORTS; be pleased to state:

- (a) whether the Government is aware of considerable growth of esports in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take initiatives to promote and tap the potential of e-sports in the country and if so, the details thereof;
- (d) whether the Government proposes to adopt e-governance system to keep track of various schemes and maintain records of players in various sports to ensure greater level of transparency; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) to (c): With rapid expansion of internet connectivity, including use of smart phones, a number of sports related applications have been developed generating interest in e-sports in the country. Department of

Sports has, however, not specifically recognized e-sports. Moreover, physical sports and e-sports are two distinct activities. While the former is connected with the spirit of Olympism and promotes physical fitness and well being, the latter is largely a source of entertainment. Government in the Department of Sports has not proposed to recognize and promote e-sports.

(d) & (e): Yes, Madam. Sports Authority of India (SAI) has developed an on-line project Trainee Information Management System (TIMS) to bring the transparency and accountability in identification / selection of talent, their induction, weeding out and retention of the trainees as per the approved scheme criteria including their performance evaluation over a period of time. This also allows storing of details of the trainees in the master data base for future references and planning. The TIMS being introduced by SAI will also be linked with the Youth Portal of the Ministry of Youth Affairs and Sports (MYAS) to address the larger issues concerning Sports promotion. Separately, SAI is also developing a Sports Talent Hunt Portal to give gifted and talented young athletes to register and apply for inclusion in SAI schemes.

NITI Aayog has directed that all Non-Government Organizations (NGOs) must be registered on the NITI Aayog portal and should obtain unique identifiers before submitting their applications for grants from any Ministry. Pursuant to the direction, NSFs have been asked to register themselves on the portal and obtain their unique ID numbers. The instructions of NITI Aayog are applicable for implementations of Centrally Sponsored Schemes/Central Sector Schemes through Non-Government Organizations.
